<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 264 OF 2017

Dated: 3rd May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

UJVN Ltd. Vs.				Appellant(s)
Uttarakhand Electricity Regulatory Commission & Anr.				Respondent(s)
Counsel for the Appellant(s)	:	Mr. Amit Anand Tiwari Mr. Shashwat Singh		
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadha Ms. Aanchal Arora for R-1	n	
		Mr. Pradeep Mishra Mr. Shashank Pandit for R-	·2	

<u>ORDER</u>

Learned counsel for respondent No.1 seeks three weeks more time to file reply. He may take steps to file the same on or before 25.05.2018 after serving copy on the other side. Rejoinder may be filed within three weeks thereafter.

List the matter on 2.08.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

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